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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

R.P.No.98/93 in
O.A.No.819/89.

Date of Order : 04 - 10 - 93

1. 4. Suryanarayana Murthy
2. Niranjan Padhi
3. K.Pattabhiramaiah .. Applicants

Vs.

1. Sr. Divl. Commr. Supdt.,
S.C.Rly., Vijaywada.
2. Sr. Divl. Commr. Officer,
S.C.Rly., Vijaywada.
3. Chief Personnel Officer,
S.C.Rly., Secunderabad.
4. General Manager,
S.C.Rly., Rail Nilayam,
Secunderabad. .. Respondents

Counsel for the Applicants :: Shri G.V.Subba Rao

Counsel for the Respondents :: Shri N.R.Devaraj, SC for Rlys.

CORAM:

Hon'ble Shri A.B.Gorthi : Member(A)

Hon'ble Shri T.Chandrasekhara Reddy : Member(J)

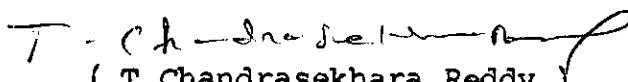
Order

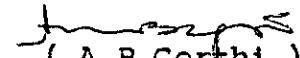
I of the Division Bench delivered by Hon'ble Shri A.B.Gorthi,
Member(A) I (In circulation).

In this Review Petition elaborate arguments have been advanced once again in support of the plea of the Applicants for seniority at a proper place below Shri S.S.Mastan Babu in the impugned seniority list dt. 5.11.87.

2. The various aspects raised in the Review Petition were duly considered and decided as would be apparent from a perusal of our judgement dt. 29.7.93 in O.A.No.819/89.
3. The contention of the Review Applicants that our judgement is contrary to law, and facts apparent on record, is without any basis. In any case, it is well settled that resort to review

is proper only where a glaring omission or patent mistake or like grave error has crept in in the judgement. There is no scope to ask for review of a judgement on the ground that the judgement was erroneous. We thus find no merit in this Review Application and it is hereby dismissed. No costs.


(T.Chandrasekhara Reddy)
Member(J).


(A.B.Gorthi)
Member(A).

Dated: 4 Oct., 1993.

Deputy Registrar (S)

br.

To

1. The Sr.Divisional Commercial Superintendent,
S.C.Railway, Vijayawada.
2. The Sr.Divl.Commercial Officer, S.C.Rly. Vijayawada.
3. The Chief Personnel Officer, S.C.Rly Secunderabad.
4. The General Manager, S.C.Rly, Railnilayam, Secunderabad.
5. One copy to Mr.G.V.Subba Rao, Advocate, CAT.Hyd.
6. One copy to Mr.N.R.Devraj, SC for Rlys. CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm

*2nd Oct
P.C.G. (S)*

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A).

AND

THE HON'BLE MR.T.CHANDRASEKHAR -REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM: M(A)

Dated: 6-10-1993

ORDER/JUDGMENT

M.A./R.A./C.A. No. 98123

in

O.A. No. 819/89.

T.A. No.

(W.P.)

Admitted and Interim directions
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

